

GOVERNMENT OF INDIA
MINISTRY OF FISHERIES, ANIMAL HUSBANDRY AND DAIRYING
DEPARTMENT OF FISHERIES

LOK SABHA

UNSTARRED QUESTION No. 1455

ANSWERED ON 28/07/2026

PMMSY IN KERALA

1455. Shri Hibi Eden:

Will the Minister of FISHERIES, ANIMAL HUSBANDRY AND DAIRYING be pleased to state:

(a) whether the Government has details of scheme-wise and financial year-wise funds allocated, released and utilised under various projects implemented under Pradhan Mantri Matsya Sampada Yojana (PMMSY) in the Ernakulam Parliamentary Constituency in Kerala, if so, the details thereof and if not, the reasons therefor during the last five financial years and in the current year;

(b) whether the Government has details of the current status of various projects implemented under the PMMSY during each of the last five financial years and in the current year, particularly in Lok Sabha Constituency Ernakulam in Kerala, if so, the details and if not, the reasons therefor; and

(c) whether any proposals submitted by the Lok Sabha Constituency Ernakulam under PMMSY are pending for approval, if so, the details thereof and if not, the reasons therefor?

ANSWER

THE MINISTER FOR FISHERIES, ANIMAL HUSBANDRY AND DAIRYING

(SHRI RAJIV RANJAN SINGH ALIAS LALAN SINGH)

(a) & (b) The Department of Fisheries, Government of India through its schemes, policies and programs has been taking up several initiatives towards holistic development of fisheries sector in all the States and Union Territories (UTs) including in Kerala. During last 5 years and current financial year under Pradhan Mantri Matsya Sampada Yojana (PMMSY) fisheries developmental projects amounting to Rs.1413.91 crore has been approved to the Government of Kerala. Under the PMMSY, the district wise allocation and beneficiary selection are done by the respective State Governments/Union Territory Administrations. The Government of Kerala has informed that out of the total projects approved to Kerala under PMMSY, projects amounting to Rs. 8.85 crore has been allocated to the Ernakulam Parliamentary Constituency, and out of this Rs. 8.62 crore has already been released. The year-wise details of the funds allocated and released towards Ernakulam Parliamentary Constituency as reported by Government of Kerala is **annexed**.

The Government of Kerala has also informed that the activities have been approved under PMMSY in Ernakulam *inter-alia* include Biofloc culture, Re-Circulatory Aquaculture System (RAS), brackishwater farming, cage culture, ornamental fisheries, fish marketing kiosks and Matsya Seva Kendras. It is also informed that the approved projects are in various stages of implementation.

(c) There is no proposal pertaining to Ernakulum constituency is pending in the Department of Fisheries, Government of India.

Annexure

Statement referred to in reply to parts (a) and (b) of the Lok Sabha unstarred Question No.1455 for answer on 28TH July, 2026 put in by Shri Hibi Eden, Hon'ble Member of Parliament (Lok Sabha) regarding PMMSY in Kerala.

(In Lakhs)

Year	Scheme	Funds Allocated to Ernakulum Constituency	Fund Released to Ernakulum Constituency
2020-21	Biofloc	88.50	83.58
	Recirculatory Aquaculture System	18.00	16.20
	Brackish water Farming	89.60	81.20
	Backyard Ornamental	14.40	14.40
2021-22	Biofloc	34.50	34.50
	Recirculatory Aquaculture System	6.00	6.00
	Matsya Seva Kendras	20.00	19.53
2022-23	Biofloc Pond	10.80	10.40
	Brackish water Cage	228.00	223.54
	Brackish water Pond	59.20	59.20
	Backyard Ornamental	2.4	2.4
2023-24	Brackish water Pond	112.8	112.75
	Biofloc Pond	31.5	31.5
	Backyard Ornamental	7.20	7.20
	Medium Ornamental	3.20	3.20
	Mini Recirculatory Aquaculture System	1.20	1.20
	Kiosk	4.00	4.00
	Freshwater Pond	5.60	5.60
	Cage	121.20	119.29
2024-25	Cage	20.40	20.40
	Backyard Ornamental	3.60	3.60
	Medium Ornamental	3.20	3.20
Total		885.30	862.89
